

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 464 of 2020

IN THE MATTER OF:

Saurabh Bharatbhushan Jain

...Appellant

Versus

Excel Tubes & Cones & Anr.

...Respondents

Present:

For Appellant: Mr. Keith Varghese, Advocate.

For Respondent: Mr. Pavan Godiawala, Advocate for R-1.

Mr. Vishnu Sankar, Advocate for R-2.

Mr. Kailash T Shah, Advocate for R-2 (IRP).

O R D E R
(Virtual Mode)

09.09.2020 Heard the Learned Counsel for both sides.

Parties may file their brief Written Submissions not more than three pages within a week.

Reserved for Judgment.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)